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**15.33 hrs.**

**(iii) ABOLITION OF CAPITAL PUNISHMENT BILL, 2004\***

Title: Introduction of Abolition of Capital Punishment Bill, 2004.

SHRI C.K. CHANDRAPPAN (TRICHUR): I beg to move for leave to introduce a Bill to provide for abolition of capital punishment in India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for abolition of capital punishment in India."

*The motion was adopted.*

SHRI C.K. CHANDRAPPAN (TRICHUR): I introduce the Bill.

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